

Those orders have been issued long ago. If the States have not lifted the foodgrains, it may be on account of certain reasons about which I shall find out. Otherwise, from our side, allocation has been made. That is what I am saying. Mr. Paswan stated that temporary ration cards issued to the workers are not renewed in Delhi. That is not correct. Nobody has been denied renewal of the ration cards. Anybody who is residing in Delhi and who had temporary ration card, his ration card is being renewed. If there is any specific complaint which the hon. Member has, he can always bring that to my notice. I assure him that this is our policy and this is how the Delhi Administration is dealing with the problem and he should not go on the stories conveyed to him by the interested persons whose eyes are only on the coming elections in Delhi.

श्री राम विलास पासवान : ठीक है, जितनी हमारे पास चिट्ठियां आया करेंगी, सब आपके पास भेज दिया करेंगे।

RAO BIRENDRA SINGH: Most welcome. हम लोग तो आपकी ही सेवा के लिए यहां बैठे हैं।

We are trying to look after the needs of the people through the public distribution system. In Delhi, specially, certain items have been included, certain essential commodities have been included for the distribution through ration shops. Some other States have a large number of commodities as Shastri ji suggested. More items can also be taken up. It is always up to the State and the Union territories to include whatever they want for issue through public distribution system. The public distribution in the country is expanding;

it is not being reduced as has been suggested by my hon. friend. The number of fair price shops opened during the last two years has shot up to nearly three lakhs in this country. More than 60,000 new fair price shops have been opened. 80 per cent of them are in the rural areas of India. It is not that only the towns we are looking after.

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 3 p.m.

14.03 hrs.

The Lok Sabha adjourned for Lunch till Fifteen of the Clock.

The Lok Sabha re-assembled after Lunch at Fifteen of the Clock.

[MR. DEPUTY SPEAKER in the Chair]

BUSINESS 'OF THE HOUSE

MR. DEPUTY-SPEAKER: Statement by the Minister of Parliamentary Affairs and Works and Housing, Shri Bhishma Narain Singh.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 22nd March, 1982, will consist of:

1. Discussion and voting on the Demands for Grants in respect of the Budget (General) for 1982-83, under the control of:

- (a) Ministry of Home Affairs.
- (b) Ministry of Defence.
- (c) Ministry of Health and Family Welfare.

2. Discussion on the Resolution seeking approval of the Proclamation dated 17th March, 1982, issued by the President in relation to the State of Kerala.

3. General Discussion on the Kerala Budget for 1982-83.

4. Discussion and voting on:

(a) Demands for Grants on Account (Kerala) for 1982-83.

(b) Supplementary Demands for Grants (Kerala) for 1981-82.

SHRI HARIKESH BAHADUR (Gorakhpur): Sir, the law and order situation in Delhi which is the Capital of our country is deteriorating everyday. Robbery and dacoity have become order of the day. People are being murdered. Girl students are being molested by the hoodlums. It has become a matter of grave concern for the parents who are sending their daughters to various colleges in Delhi to study. Honour of the women is not safe in the capital of India. Government and its agencies are completely indifferent which has resulted in a great misery to the people especially the girl students of Delhi. Therefore, I would like to suggest that this matter should be discussed in the House during the next week.

The failure of the Government to ensure successful implementation of Operation Flood I and II projects and its imbalanced approach in so far as it relates to several Dairy projects, specially Uttar Pradesh. In this connection attention is invited to the recent proceedings of the Dairy Co-operative Conference at Lucknow on 7-8 January, 1982. Attention is also invited to detailed papers presented in a brochure brought out by the National Cooperative Dairy Federation of India on this occasion entitled white Revolution, reality or mirage. Tardy and lepsided policies and programmes have resulted in large-scale diversion of funds to one State. The Government have failed to provide effective representation to all the States to overcome these problems and there has been a total failure

at the Centre in this respect. This matter should be discussed in the House during next week.

श्री चतुर्भुज (झालाबाड़) : उपाध्यक्ष महोदय, आज सदन में संउदीय कार्य मंत्री जिस समय आगामी सप्ताह के लिए आने वाले विषयों की चर्चा कर रहे थे, मेरा निवेदन है कि निम्नलिखित विषय उसमें जोड़ दिये जायें :—

1. कोटा स्थित राजस्थान अणु विजली-घर की पहली ईकाई लगभग एक वर्ष के लिए बन्द रहेगी। राजस्थान के मुख्य मंत्री के इस बयान से किसान वर्ग में भारी असंतोष एवं घबराहट है। किसानों का अगले वर्ष का भविष्य संकट में दिखाई देता है। ऐसी संकट की जानकारी राज्य सरकार द्वारा किसानों को नहीं दी गई है।

यदि विजलीघर की पहली ईकाई में बड़े पैमाने पर मरम्मत की आवश्यकता है तो किसानों के हितों को सुरक्षित रखने के लिए इस ईकाई के बदले राज्य सरकार अन्य कौन से प्रबन्ध कर रही है? राजस्थान के किसानों को अवगत कराया जाये। अन्यथा राजस्थान में किसानों में घोर असंतोष उभरेगा। इस ईकाई को बन्द करने के मुख्य क्या कारण हैं?

2. नशाबन्दी हो। नशा चाहे शराब का हो, चाहे अफीम का, गांजा व चरस का हो, किसी भी प्रकार का नशा मानव जीवन के लिए बहुत बुरा है। नशीली सभी वस्तुओं का पूर्ण रूप से निषेध हो। ऐसा विषय सरकार की तरफ से लोक सभा लाया जाना चाहिए। सरकार द्वारा ऐसा कदम महात्मा गांधी, नेहरू की वाणी एवं